

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-488/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.08.2018**

NAME OF THE PARTIES: JM Financial Reconstruction Company Ltd.

v/s.

Veer Gurjar Aluminium Industries Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

2. C.P. (IB)-488/(MB/2018)

Petition admitted.

SD/-

V. NALLASENAPATHY
Member (Technical)

IPS/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)